NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC) /54 & 55/CAA/2017

NAME OF THE TRANSFEROR

: BOVIAN HEALTH CARE PVT LTD

NAME OF THE TRANSFERRE

: GLOBION INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

S. P. onwals Krismon

1. S. J. MURACI KRISHNAY 9666176680 Sponvali. 20036 Small. com

ORDER

Counsel for petitioner present and stated that the report of Official Liquidator is awaited. At request time enlarged. Put up on 13.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc